

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NOS. 1269 & 1285 OF 2018 & IA No. 59 OF 2019

**IN
DFR NO. 3024 OF 2018**

Dated: 16th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

K. Balan **Appellant(s)**
Versus
Reliance Infrastructure Limited & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Parichita Chowdhary
Mr. Avi Tandon
Mr. Srinivas Vishven
Mr. Mohit Prasad

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hasan Murtaza
Mr. Salim Inamdar
Mr. Kartik Anand
Ms. Divya Anand for R-1

ORDER

List the matter on **17.01.2019**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/kt